

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Petrolube India Limited Date of Commencement of Liquidation: 23-09-2019; List of Stakeholders as on Date: 31-07-2026; Name of IP: Mr. Ashwani Kumar Gupta; Process Number: 1; Last 5 digit of registration number: 11082

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		985848						NA
2	Liquidation costs incurred till date		20163947						NA
3	Secured financial creditors	4	386985676	4	289196325	0	97789351	0	Annexure 3
4	Unsecured financial creditors	8	32993073	7	28216844	0	4776229		Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	9	8628730	7	824500	0	7804230	0	Annexure 6
7	Operational creditors (Government Dues)	8	568410307	7	500304646	0	68105661	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	10	350899458	10	284798986	0	66100473	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		39	1369067039	35	1103341301	0	244575944	0	